

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1746  
TO BE ANSWERED ON 11.02.2022**

**WAIVING OF MANDATORY QUARANTINE FOR EXPATS**

**†1746. SHRI M. K. RAGHAVAN:**

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to waive off the seven days mandatory quarantine for expats, coming to India from low-risk countries; and
- (b) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(DR BHARATI PRAVIN PAWAR)**

(a) and (b): Union Ministry of Health & FW has revised its 'Guidelines for international arrivals' on 10<sup>th</sup> February 2022, to be effective from 14<sup>th</sup> February 2022, wherein all international travellers to India must submit either a negative RT-PCR test report or a COVID-19 vaccination completion certificate (only for countries which have agreement with India on mutual recognition of vaccination certificates of Nationally recognised or WHO recognised vaccines) before arrival in India.

As per the current guidelines there is no provision for mandatory home quarantine for international travellers to India.